

DIVISION BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/18(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

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| IN THE MATTER OF | STATE BANK OF INDIA VS ANUPRIYA MANAGEMENT PVT LTD |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearance (via video conferencing/physically)

Mr. Debdeep Sinha, Adv.] For the RP
Mr. Yogesh Gupta, RP-in-person]

ORDER

1. Ld. Counsel/Authorised Representative appearing on behalf of the RP present.
2. Since no application is listed on Board today.
3. Therefore, the matter stand adjourned to **22.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.